

Home Minister has held a number of meetings with the Chief Ministers of the LWE affected States during his visits to States concerned and when the Chief Ministers concerned visited New Delhi.

During these meetings, various security and development related interventions to effectively combat LWE were discussed.

The Central Government is providing assistance to the LWE affected States in several ways. This, *inter-alia*, includes deployment of 81 Bns of Central Armed Police Forces (CAPFs) to assist the State Forces, sanction of Counter Insurgency and Anti Terrorist (CIAT) Schools, raising of India Reserve (IR) Bns, providing helicopters to the security forces for Anti-naxal operations etc.

The Central Government also provides financial assistance to the States through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS) in Left Wing Extremism affected States and the Scheme for Construction/Strengthening of 400 Fortified Police Stations in LWE affected districts.

The Planning Commission is also implementing an Integrated Action Plan (IAP) in 82 Selected Tribal and Backward Districts, *inter-alia*, including 71 LWE affected districts, for accelerated development of affected areas. The aim of this initiative is to provide public infrastructure and services in these districts.

#### **Conferring Bharat Ratna to Acharya Satyendra Nath Bose**

2715. DR. YOGENDRA P. TRIVEDI:

SHRI SUKHENDU SEKHAR ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering to confer 'Bharat Ratna' posthumously to great scientist of India of the yester year, Acharya Satyendra Nath Bose keeping in view the recent invention of 'God Particle' based on the work of Satyen Bose with Albert Einstein which defined one of two basic classes of subatomic particles as long back as in 1920;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No recommendation for conferring Bharat Ratna in respect of Acharya Satyendra Nath Bose has been received so far. As per extant practice, all recommendations in this regard are forwarded to the Prime Minister's Office. Recommendation to the President for conferring Bharat Ratna is made by the Prime Minister.

**Increasing facilities for Amarnath Yatra**

2716. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps the Government is taking for the smooth running of Shri Amarnath Yatra in Jammu and Kashmir;

(b) whether it is a fact that there is demand to increase the time, facilities of road, power, medical, transportation etc. and if so, the details of steps Government is taking in this regard;

(c) whether Government can consider the demand to send a all party delegation to Jammu and Kashmir, before the start of yatra to resolve the demands and issues or to give suggestions for the smooth running of the yatra; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Shri Amarnathji Yatra is organized by the Shri Amarnathji Shrine Board (SASB); which is a body created by an Act of the State Legislature. Steps for smooth running of the Yatra are being taken by SASB and Government of Jammu and Kashmir. Government of India assists the State Government in providing for the security arrangements for the Yatra through the deployment of additional security forces as per the requirements of the State Government.

(b) Various demands relating to the Yatra are to be considered by the State Government and SASB. Based on the feedback received from Yatris, various organizations with the conduct of Shri Amarnathji Yatra and the Yatra camp Directors, SASB has been conducting Post Yatra Review Meetings every years since 2009 and based on the feedback/suggestions received, measures are taken by State Government/SASB to upgrade facilities in the Yatra area. A Special High Powered Committee under the Chairmanship of Governor, Jammu and Kashmir has also been constituted recently for examining various issues related to the yatra.

(c) and (d) There is no such proposal for the present.